

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/180/2016  
NAME OF THE PETITIONER(S) : A.K. Mansoor  
NAME OF THE RESPONDENT(S) : M/s Indo – Asian News Channel Private Limited & 3  
others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. Am. Sridharan

Counsel for Petitioner



**ORDER**

Counsel for petitioner present. No representation on behalf of the respondents.  
Counsel for petitioner prayed for time to file a memo in relation to the order  
passed by NCLAT for impleading R7. Time is enlarged at request. Put up on  
13.02.2018.

sd -  
(S VIJAYARAGHAVAN)  
Member (Technical)

sd -  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc